Bench No. I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P(IB) NO. 341/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11th July, 2017, 10.30 A.M

Name of the Company		Aryan Mining & Trading Corporation Ltd -Vs-		
		Ganesh Sponge Pvt Ltd		
Under Section		9 IBC		
SI. No.	Representa	nation of Authorized ative (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
1.	RATNANK	O BANEROI,	Sv. Adv. 2	
2	LUNA .	SINGH, Ada.	(ret	tione pr
3.	URMILA	CHAKRABO	RTYAdv.	
4.	RITOBAN	SARKAR	Adv.	
1>	ANIRUDDA	A ROY ABV.	(RESPONDE	2 7 6
20	da also	BAY PARY.	Y KE SPONDE	
3) ANUNOY BASU, ABV.				11/7/17
2(学)	SRINJOY	BHATTACHARY	A)	

Ld. Counsels for the petitioners and the respondents are present.

ORDER

Heard the arguments of the Ld. Counsels for both the parties. Reserved for order.

(Vijai Pratap Singh) Member (J)